NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 593/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name	of the Company	State Bank of IndiaVs-	Coastal Projects Ltd.	
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
2	SISHWAJIT DU SOUVIK MAZI ARIF ALI, Ad SAUMIK BATH	MDAR, Adv.	inancial Creditor/ Applicant	_Smik Mzrdr. 20,12.2017
5. 5	Parda Harih Rayat Kumo	aran 3 c	orponace Debter	20/12/12

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List it on 03/01/2018.

Rd .

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)